

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(CAA)-83(PB)/2018

IN THE MATTER OF:

M/s. Head Infotech India Pvt. Ltd. and
CVG Hi India Pvt. Ltd.

.... Applicants

Order under Section 230(1) & 232

Order delivered on 13.06.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS:

For the Applicant:

Mr. Kumar Aditya, Advocate

For the Respondent:

Mr. Deepak Anand, Advocate for Income Tax
Dept.

ORDER

Arguments heard. Order reserved.

— Sd/ —

(M.M.KUMAR)
PRESIDENT

— Sd/ —

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)